

ITEM NO.64

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014  
in SB No. 175/2014 passed by the High Court Of Judicature At  
Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION,  
UP POWER CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)  
( FOR EXEMPTION FROM FILING O.T. ON IA 2/2015  
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015  
IA No. 3/2015 - EXEMPTION FROM FILING O.T.  
IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)  
(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)  
(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 11-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.  
Mr. Gaichangpou Gangmei, AOR  
Mr. Arjun D. Singh, Adv.  
Mr. Yashvir Kumar, Adv.  
Mr. Abhishek R. Shukla, Adv.  
Mr. Nishant Pandey, Adv.  
Ms. Ayushi Mishra, Adv.

Ms. Anindita Pujari, AOR  
Mr. Maitreya Saha, Adv.  
Mr. Saileshwar Yadav, Adv.  
Mr. Shaileshwar Yadav, Adv.  
Ms. Radhika Mohapatra, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, AOR  
Mr. Shaantanu Jain, Adv.  
Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.  
Mr. Harish Pandey, AOR  
Ms. Snehil Sonam, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List after two weeks.

(NIRMALA NEGI)  
COURT MASTER (SH)

(VIDYA NEGI)  
ASSISTANT REGISTRAR